

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**M.A. No. 97 OF 2022**

**IN**

**ORIGINAL APPLICATION No. 05/2020**

**IN THE MATTER OF:**

Rita Sharma & Ors. ...Applicant(s)

Versus

State of Himachal Pradesh & Ors. ...Respondent(s)

**INDEX**

**LDOH: 12.08.2025**

**NDOH: 17.10.2025**

S. No.	PARTICULARS	PAGE No.
1.	Affidavit disclosing timebound programme for clearing the entire legacy waste and filling up the gap between the generation and treatment of municipal solid waste in compliance of order dated 12.08.2025	1-5
2.	Undertaking	6

  
**Commissioner**

**Municipal Corporation Hamirpur (H.P.)  
Municipal Corporation, Hamirpur**

Through

Dr. Vikrant Narayan Vasudeva, Advocate

Mr. Rohit Lochav, Advocate

A2/112 (LGF), Safdarjung Enclave, New Delhi-29

Mob.: +91-9868576256, +91-9643039096

Email: [vikrantvasudeva@gmail.com](mailto:vikrantvasudeva@gmail.com)

Place: New Delhi

Filed on: 26.08.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

M.A. No. 97 OF 2022

IN

ORIGINAL APPLICATION No. 05/2020

IN THE MATTER OF:

Rita Sharma & Ors. ...Applicant(s)

Versus

State of Himachal Pradesh & Ors. ...Respondent(s)

AFFIDAVIT DISCLOSING TIMEBOUND PROGRAMME  
FOR CLEARING THE ENTIRE LEGACY WASTE AND  
FILLING UP THE GAP BETWEEN THE GENERATION  
AND TREATMENT OF MUNICIPAL SOLID WASTE IN  
COMPLIANCE OF ORDER DATED 12.08.2025

I, Abhishek Kumar Garg S/o Sh. Dinanath Pandey aged about 30 years, presently posted as Additional Deputy Commissioner, District Hamirpur (H.P.) and also holding the additional charge of Commissioner, Municipal Corporation, Hamirpur, District Hamirpur, Himachal Pradesh, do hereby solemnly affirm and sincerely declare as under:-

1. I state that I am the authorized officer of the Municipal Corporation, Hamirpur, Himachal Pradesh, as such I am competent to swear this Status Report. I state that I am well acquainted with the facts and circumstances of the



case based on records. That nothing material is suppressed thereof.

2. I state that present Affidavit is being filed in compliance of the order dated 12.08.2025 passed by this Hon'ble Tribunal in the present case.
3. I state that the daily fresh waste generated within the limits of Municipal Corporation, Hamirpur has increased and is approximately 17 Metric Tonnes per day.
4. I state that out of 17 Metric Tonnes, approximately 8-9 metric tonnes are wet waste and approximately 7-8 tonnes are dry waste.
5. Execution plan for clearing the daily fresh waste are as under:

A. Wet Waste (8-9 MT/Day)

- i. Presently, 68 composting pits undergoing maintenance for full capacity utilisation.
- ii. 15 additional pits under creation to enhance processing capacity.
- iii. 2-4 MT/day already being diverted to nearby piggery units.
- iv. MC is identifying more piggery units for further wet waste utilization.
- v. Balance wet waste will continue to be composted scientifically or be sent to bio-methanation facility.

*[Handwritten signature]*



B. Dry Waste (7-8 MT/Day)

- i. Two separator machines (150–200 TPD each) deployed.
- ii. Separator–1: exclusively on legacy waste.
- iii. Separator–2: processes fresh MSW during the day and switches to legacy waste at night.
- iv. Dry waste processing daily through separator during the day.
- v. RDF fraction to be routed regularly to paper mills in Uttar Pradesh for combustion by the contractor.
- vi. Recyclables be supplied to authorized recyclers.
- vii. Inerts/C&D to be utilized in land reclamation and landfill cover at the SWM site.

Thus, 100% fresh waste is to be fully processed daily and no new legacy waste is to be created.

6. I state that at present approximately 10,000 Metric Tonnes of legacy waste is present at site.

7. Execution plan for clearing the legacy waste are as under:

- i. Two separator machines (150–200 TPD each) deployed.
- ii. Separator–1: exclusively on legacy waste.
- iii. Separator–2: processes fresh MSW during the day and switches to legacy waste at night.



- iv. Capacity: Nearly 200–250 TPD combined for legacy waste.
- v. RDF fraction to be routed regularly to paper mills in Uttar Pradesh for combustion and Inerts /C&D to be utilized in land reclamation and landfillcover at SWM site.

8. Infrastructure & Safeguards (Ongoing and Planned)

a. to be done within 30 days

- i. Overhead sheds under construction for dry storage & weather protection.
- ii. Compost pits being upgraded and 15 new composting pits under construction.
- iii. Leachate collection and channelization system to be implemented.
- iv. Approach road is being repaired to ensure seamless RDF lifting.

b. To be done within 60 days

- i. Power supply being augmented to 250 KVA for uninterrupted simultaneous operation of separators.

9. Completion Target: Entire 10,000 MT legacy waste will be cleared by 10.02.2026.



  
 Commissioner  
 Municipal Corporation Hamirpur (H.P.)  
 DEPONENT

VERIFICATION:

Verified at Hamirpur on this 26<sup>th</sup> day of Aug. 2025 that the contents of my above affidavit are true and correct to my knowledge based on the official records and no part of it is false and nothing material had been concealed there from.



Certified that above Affidavit has been read over and explained in vernacular to Sh. Abhishek Kumar Deponent who deemed perfectly understand the same at the time of making oath thereof.

ANKIT SHARMA  
Advocate  
Oath Commissioner  
Distt. Courts, Hamirpur (H.P.)

26/8/25

*[Signature]*  
Commissioner  
Municipal Corporation Hamirpur (H.P.)

No. 160  
Certified that above affidavit declared on oath before me on 26/8/25 Time 2:00 PM by Sh./Smt. Abhishek Kumar who is personally known to me or identified by Sh. Rajender Singh who is personally known to me.

ANKIT SHARMA  
Advocate  
Oath Commissioner  
Distt. Courts, Hamirpur (H.P.)

26/8/25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

M.A. No. 97 OF 2022

IN

ORIGINAL APPLICATION No. 05/2020

IN THE MATTER OF:

Rita Sharma & Ors.

...Applicant(s)

Versus

State of Himachal Pradesh & Ors.

...Respondent(s)

UNDERTAKING

I, Abhishek Kumar Garg S/o Sh. Dinanath Pandey aged about 30 years, working as Commissioner, Municipal Corporation, Hamirpur, Himachal Pradesh, undertake as under:-

1. With separate allocations for fresh and legacy waste, no pile-up will occur except under extreme weather.
2. Entire 10,000 MT legacy waste will be cleared by 10.02.2026.
3. 100% fresh waste (8-9 MT wet, 7-8 MT dry) will be fully processed through piggery, composting pits, bio-methanation facility & separator system.
4. Periodic progress reports shall be filed before this Hon'ble Tribunal.

  
Commissioner  
Municipal Corporation Hamirpur (H.P.)

Commissioner,

Municipal Corporation,

Hamirpur, Himachal Pradesh